

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD**

**OA/021/128/2018**

**Date of Order : 31.07.2018**

Between:

G. Venkata Narasaiah,  
S/o. G. Rama Murthy,  
Aged about 35 years,  
Occ: Stenographer-II (I.C.No.2730)  
Heavy Water Plant, Manuguru.

...Applicant

AND

The General Manager,  
Department of Atomic Energy,  
Heavy Water Plant, Gautaminagar,  
Ashwapuram, Kothagudam,  
Telangana State.

.....Respondent

Counsel for the Applicant : Mr. K. Sudhaker Reddy

Counsel for the Respondent : Mr. V. Vinod Kumar, Sr.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER  
THE HON'BLE MRS. NAINI JAYASEELAN,ADMN. MEMBER

**ORAL ORDER**

{ Per Hon'ble Mr.Justice R. Kantha Rao, Judl. Member }

Learned counsel appearing for the Applicant seeks permission to withdraw the O.A. He is permitted to do so. Therefore, the O.A. is dismissed as withdrawn. No order as to costs.

**(NAINI JAYASEELAN)**  
**ADMN. MEMBER**

**(JUSTICE R. KANTHA RAO)**  
**JUDL. MEMBER**

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